

ITEM NO.7

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 5819/2023

BHAGWAN DEEN (DEAD) THROUGH LRS

Appellant(s)

VERSUS

LALTA PRASAD (DECEASED) THROUGH LR. SALIG RAM & ORS. Respondent(s)

Date : 11-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit Kumar Singh, AOR

For Respondent(s)

Mr. Anurag Kishore, AOR  
Ms. Ritika Srivastava, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete.

The matter being complete in all respects, the same be  
processed for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA  
Registrar

MG